

ITEM NO.28

COURT NO.5

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).5938/2016

SHIVAJI ESTATE LIVESTOCK AND FARMS PVT. LTD

Appellant(s)

VERSUS

ADELKAR PRATIBHA B.(DEAD) & ORS.

Respondent(s)

WITH

C.A. No.18323-18324/2017 (XVII-A)

IA No. 127185/2017 - I/A FOR AMENDMENT OF MEMO OF PARTIES

Date : 25-07-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Mr. Nitin S. Tambwekar, Adv.
Mr. Seshatalpa Sai Bandaru, AOR

Ms. Sharmila Upadhyay, AOR

For Respondent(s) Mr. Nitin S. Tambwekar, Adv.
Mr. Seshatalpa Sai Bandaru, AOR

Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 10.10.2023.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)